

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

BEFORE THE REGISTRAR M.K GUPTA

Petition(s) for Special Leave to Appeal (Civil) No(s).3805/2008

VENKATARAYAPPA

Petitioner(s)

VERSUS

RAMAKKA & ORS.

Respondent(s)

(With appln(s) for urging addl. grounds and prayer for interim relief)

WITH SLP(C) NO. 21814 of 2008
(With prayer for interim relief)

Date: 30/09/2009 This Petition was called on for hearing today.

For Petitioner(s)

Mr. P.R. Ramasesh, Adv.
Ms. Anjana Chandrashekar, Adv.

For Respondent(s)

Mrs.K. Sarada Devi, Adv.
Mr. T. Mahipal, Adv.
Mr Mayank Bhugani, Adv.
Ms Shruti Sharma, Adv.
Mr Daya Shankar Tomar, Adv.UPON hearing counsel the Court made the following
O R D E R

SLP(C) NO. 3805/2008

Service is complete.

-2-

Item No.29

SLP(C) NO. 21814/2008

Respondent No.1 has already filed counter affidavit.

No counter affidavit is filed by respondent no.2 despite order dated 21.8.2009 of last chance.

Await service of notice on respondent No.3.

List again on 16.11.2009.

(M.K. GUPTA)
Registrar

hj